

**DAILY BOARD (COURT ROOM NO. 33)
DATED 10.08.2020.**

HHJ SMT. SANJASHREE GHARAT (COURT ROOM NO. 33)				
Sr. No.	POCSO Spl. Case. No.	Name of Parties	Stage	Next Date
1.	POCSO 337/18	The State of Kanjurmarg Police Stn. V/S Santosh Vasanta Nimbalkar	Judgment	
2.	CRA 686/17	Citi Financial Consumer Finance India Ltd V/S Unikrishnan A. Kottakatti & The State	Argument	
3.	POCSO 73/18	The State Pydhonie Police Stn. V/s. Aditya Harischandra Sawant	Argument	
4.	POCSO 241/18	The State Nehru Nagar Police Stn. V/s. Juned Javed Sayyed & 2 Ors	Argument	
5.	POCSO MA 588/20	The State Bhandu P. Stn. Pocso Spl C. No 392/20 V/S Rizwan @ Saibaj Ahemad Amir Hussien Sayyad	Appearance	
6.	POCSO MA 727/20	The State Ghatkopar P. Stn V/S Pannalal Chinai Gautam	Reply/Say	

Sheristedar